

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.4

Comp.App/11(AHM)2024 . Ain C.P.(CAA)27(AHM)2024 in C.A.(CAA)/1(AHM)2024
Proceedings under Section Rule 11

IN THE MATTER OF:

ArcelorMittal Nippon Steel India Limited

.....Applicant

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rashesh Sanjanwala, Sr. Adv a.w.
Mr. Pankaj Chourasia, PCS

ORDER

This is a Company Appeal 11 of 2024 filed in C.P/27 of 2024 seeking condonation of delay of 16 days in filing the main company petition.

Delay is hereby condoned.

Comp. App./11/2024 is disposed of accordingly.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)